

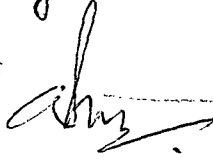
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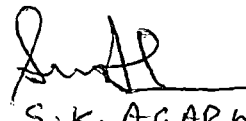
D. B. not formed today.
Be listed before D. B. on 11-7-99
S.A.T. Jaipur Bench

17-9-99 None present for the applicant
Mr. Tirupak Kanderi, Proxy Counsel to Mr. M. Rubiq.
Counsel for the respondents

Seeks six weeks' time to file reply.

may be listed for admission 10-11-99.

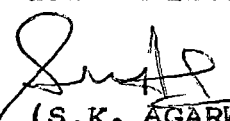

(N. P. NAWANI)
ADMINISTRATIVE MEMBER


(S. K. AGARWAL)
Judl. member

10.11.999 None present for the parties.

If on the next date, none appeared on behalf of the applicant, appropriate order shall be passed. May be listed for admission on 13.1.2000.

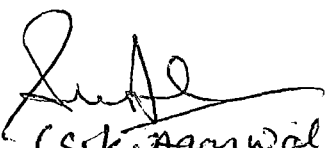

(N. P. NAWANI)
MEMBER (A)


(S. K. AGARWAL)
MEMBER (J)

13.1.2000. None present for the parties

On the perusal of the order sheet, it appears that none was present on behalf of the applicant on 10.11.99 and 17.9.99. It appears that the applicant has lost interest in this O.A., therefore this O.A. is dismissed in default for non-prosecution on the part of the applicant.


(N. P. NAWANI)
M (A)


(S. K. AGARWAL)
M (J)

Copy sent to applicant vide 6085 dated 21/12/2000

Recd. 21/12/2000